

1	2	3	4	5	6	7	8
14.	Orissa	Cuttack	03,16,59,736	11	4	—	—
15.	Patna	Patna	06,65,29,646	34	3	Ranchi	01,98,44,819
16.	Punjab & Haryana	Chandigarh	03,73,87,632	25	12	—	—
17.	Rajasthan	Jodhpur	02,27,36,000	21	11	Jaipur	02,12,70,000
18.	Sikkim	Gangtok	04,06,457	02	01	—	—

*Includes Judges at the Bench

Policy for LPG

869. SHRI RAMSHAKAL: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government have formulated any long term policy for the liquified petroleum gas;

(b) if so, the details thereof;

(c) whether any policy for the participation of the private sector in the area of liquified petroleum gas has been firmed up by the Government;

(d) if so, the details thereof; and

(e) the estimated amount of investment to be made to make LPG available to the consumers by the suppliers from the plants producing 50 lakh tonnes of LPG every year?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SANTOSH KUMAR GANGWAR): (a) and (b) The IX Plan document broadly outlines the long term plan (1997-98 to 2006-07) for LPG. It projects the new LPG enrolment and DBCs to be released by the Public Sector Oil Companies during this period. To increase the network of LPG distribution, new LPG Marketing Plan, 1996-98 was prepared to cover small towns and villages having population of 10,000 and above. Further, future Marketing Plan is expected to cover smaller villages and towns with higher availability of LPG. Besides the subsidy

on domestic LPG is being withdrawn in phases as per the Government Resolution dated November 24,1997.

(c) and (d) To supplement the availability of LPG marketed by PSU Oil Companies, Govt. of India, as part of liberalisation policy, have decanalised import of LPG in April, 1993 and amended the LPG Control Order thereby facilitating the import and marketing of LPG by private marketeers at market determined prices through their own distribution network under Parallel Marketing Scheme.

(e) The bottling plants set up by Public Sector Oil Companies range from capacity of 6 TMTPA to 132 TMTPA, hence the investment required for a 50 lakh tonnes plant is not available.

Use of Electronic Machines in Assembly/ Lok Sabha Elections

870. SHRI K.C. KONDAIAH:
SHRI A.JAY CHAKRABORTY:
SHRI K.S. RAO:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether the Government have decided to use electronic machines in the Assembly/Lok Sabha elections in future;

(b) if so, the details thereof;